

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **23.04.2024** THROUGH VIDEO CONFERENCE

-----  
**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
-----

**IN THE MATTER OF** : Croby Engineering Pvt Ltd F  
Vs  
Free World Exports Pvt Ltd

**MAIN PETITION NUMBER** : IBA/642/2019  
**(IA/MA) APPLICATION NUMBERS**  
IA/477(CHE)/2022; IA/478(CHE)/2022; IA/656CHE)/2024 IN IA/477/2022;  
IA/657CHE)/2024 in IA/478/2022

-----  
**ORDER**  
-----

**IA/477(CHE)/2022:**

Present: Mr. Badrinarayanan, Ld. Counsel for Applicant.  
Mr. A.G.Sathyanarayana, Ld. Counsel for R2.  
Mr. Srenik Jain, Ld. Counsel for R3, R4, R9 & R10.  
Ms. Priyanka Varma, Ld. Counsel for R1.  
Mr. Abishek Raman, Ld. Counsel for R5 and R7.

None for R6 and R8 despite publication in the newspapers viz., Business Standard (English) and Makkal Kural (Tamil).

Repeated calls made, none for R6 and R8. R6 and R8 are set as ex-parte.

Ld. Counsels for Respondents seek and are granted three weeks time to file reply and serve copy on the Ld. Counsel for Applicant.

Rejoinder, if any, be filed within two weeks thereafter.

List this application on **13.06.2024** for hearing.

**IA/478(CHE)/2022:**

Present: Mr. Badrinarayanan, Ld. Counsel for Applicant.  
Ms. Priyanka Varma, Ld. Counsel for R1.  
Mr. A.G.Sathyanarayana, Ld. Counsel for R2.  
None for R3.

R4, R6, R7, R8 and R10 have already been set as ex-parte.

--2--

None for R5 & R9 despite publication in the newspapers viz., Business Standard (English) and Makkal Kural (Tamil).

Repeated calls made, none for R5 and R9. R5 and R9 are set as ex-parte.

Ld. Counsels for Respondents seek and are granted three weeks time to file reply and serve copy on the Ld. Counsel for Applicant.

Rejoinder, if any, be filed within two weeks thereafter.

List this application on **13.06.2024** for hearing.

**IA/656CHE)/2024 IN IA/477/2022**

**IA/657CHE)/2024 in IA/478/2022:**

Present: Mr. Badrinarayanan, Ld. Counsel for Applicant.

Ms. Priyanka Varma, Ld. Counsel for R1.

Mr. A.G.Sathyannarayana, Ld. Counsel for R2.

These applications have already been disposed of vide order dated 05.04.2024.

**The Registry is directed to delete these applications from the cause list.**

-sd-

**[VENKATARAMAN SUBRAMANIAM]**  
**MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**